

PUNJAB VIDHAN SABHA SECRETARIAT

NOTIFICATION

The 10th October, 2024

No.1-CLB/2024-25/ 45 S.Tarunpreet Singh Sond, MLA on having been appointed as Cabinet Minister w.e.f. 23.09.2024 has ceased to be the Member of the Committee on Local Bodies of Punjab Legislative Assembly for the year 2024-25 from above said date under Rule 180(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

Under Rules 180(3) read with rule 207 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker has nominated Smt. Inderjit Kaur Mann, as a Member of the Committee on Local Bodies of Punjab Legislative Assembly for the remaining period of the year 2024-25.


CHANDIGARH

Dated 10th October, 2024

RAM LOK KHATANA,
SECRETARY.

No.1-CLB.2024-25 13862 Chandigarh dated, 10 October, 2024.

Copy forwarded to all Members of the Committee on Local Bodies Punjab Vidhan Sabha for information.(through email)


UNDER SECRETARY.
For Secretary.